## GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

# LOK SABHA UNSTARRED QUESTION NO. 1892 TO BE ANSWERED ON 11.12.2025

### **NEW UDYAM PORTAL ANALYTICS**

1892. SHRI PRAVEEN PATEL:

SHRI MUKESHKUMAR CHANDRAKAANT DALAL:

SMT. SMITA UDAY WAGH:

SHRI AVIMANYU SETHI:

DR. HEMANG JOSHI:

Will the minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the manner in which the Government is using new Udyam Portal analytics to identify industrial and regional sectors needing targeted policy support;
- (b) the plan to integrate the Udyam Portal with the GST and Trade Receivables Discounting System (TReDS) platforms to enable single-sign-on and simplify MSME compliance and credit access;
- (c) whether the Government has finalised guidelines for mandatory re-classification and verification of enterprises that exceed Udyam investment/turnover limits and the manner in which it would ensure that benefits reach micro-units;
- (d) the security and authentication safeguards incorporated in the mobile Udyam Registration App to prevent data breaches, fraudulent entries and unauthorised registration; and
- (e) the mechanisms put in place to ensure smooth adoption of new technology systems by MSMEs, particularly in regions with lower digital readiness?

#### **ANSWER**

# MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

(a): A revised definition based on the twin criteria of investment and turnover, was adopted to define Micro, Small and Medium Enterprises (MSME) in 2020. Accordingly, for registration of enterprise having PAN, Udyam Registration Portal (URP) was launched on 01.07.2020. To formalise Informal Micro Enterprises (IMEs) i.e. Enterprises, which are exempt from filing GST, Udyam Assist Platform (UAP), was launched on 11.01.2023.On this basis of the data received on the Udyam Portal, the data enables Government to monitor MSME registrations on real time across various sectors and geographical regions. This helps to classify enterprises based on their category (Micro, Small and Medium) and sector of activity, namely Manufacturing, Services, and Trading, as per NIC codes. The database of Udyam Registration facilitates Government for focused interventions to formulate sector specific policies and schemes for the benefit of MSMEs in the country to strengthening the MSME ecosystem. The Government has further re-classified the criteria for Micro Enterprise investment up to ₹2.5 crore and turnover up to ₹10 crore, for Small Enterprise investment up to ₹25 crore and turnover up to ₹50 crore; and for Medium Enterprise investment up to ₹25 crore and turnover up to ₹50 crore w.e.f. 01.04.2025.

- (b): The Udyam Registration Portal has integration with the Income Tax database of Central Board of Direct Taxes and the Trade Receivables Discounting System (TReDS) platforms to facilitate ease of functionality. This integration streamlines verification of an enterprise and enables smoother onboarding of MSMEs on TReDS, thereby improving their access to credit through invoice discounting.
- (c): The classification, re-classification, and verification of enterprises on Udyam Portal, including those exceeding the prescribed investment or turnover limits takes place using GST and PAN-linked data.
- (d): The Udyam Registration can be done only through online Portal www.udyamregistration.gov.in.
- (e): To ensure smooth adoption of new technology by MSMEs, Ministry conducts awareness & capacity building programme. Digital access has been strengthened by integrating the Udyam Registration portal through more than 50 APIs with Various Portals/platform of Central & State Government. Additionally, Technology Centres (Tool Rooms & Technical Institutions) support MSMEs with advanced manufacturing technologies, training and consultancy. Adoption of modern systems is also being facilitated through various schemes such as ZED 2.0 for quality enhancement and the Trade Enablement and Marketing (TEAM) Scheme for digital empowerment and market readiness.

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